CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

MA NO.1385/2017 MA NO.1386/2017 OA NO.1262/2017

New Delhi this the 19th day of April, 2017

HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)

- Shri Hukam Singh, aged about 57 years, S/o Shri Babu Ram, Group 'D' Mali, R/o A/73, Shanti Nagar, Nepal Hotel, Malgodam Road, Mathura, Agra (UP).
- Shri Udayvir Singh, aged about 40 years, S/o Shri Bahadur Singh, Group 'D' Mali, R/o Vill & Post: Malpur, Teh & Distt. Agra (UP).
- Shri Radhakrashan,
 S/o Shri Parnam Singh,
 Group 'D' Mali,
 R/o Vill: Nagle Tej, Post Kurra,
 Teh Karhal, Distt. Mainpuri (UP).

...Applicants

(None)

VERSUS

Ministry of Defence & Ors.

- The Secretary,
 Ministry of Defence,
 Deptt. of Defence Production,
 New Delhi-110011.
- Dte. Gen. of Medical Services (Army)
 Adjutant General's Branch,
 Army Headquarters,
 `L' Block, New Delhi-110001.
- Dte. Gen. of Armed Forces
 Medical Services, Ministry of Defence,
 AHQ, 'M' Block, New Delhi-110001.

4. Commandant,
Military Hospital, Agra,
Uttar Pradesh.

...Respondents

:ORDER (Oral):

None appears for the applicants even on second call.

2. The MA No.1385/2017 has been filed on behalf of the applicants seeking condonation of delay of 4288 days in filing the OA. I do not see any sufficient cause for condonation of delay. Accordingly, the said MA is disallowed. Consequently, the second MA filed under rule 4(5)(a), CAT (Procedure) Rules 1987 is also not allowed and the OA is not admitted.

(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)

/JK/